

[Extract from the Chd. Admn. Gaz., dated the 1st August, 2015]

CHANDIGARH ADMINISTRATION

SOCIAL WELFARE DEPARTMENT

Notification

The 6th July, 2015

No. SW3/OSC/2015/5912.—As per the guidelines April, 2015 received from the Government of India, Ministry of Women and Child Development, New Delhi for implementation of One Stop Centre Scheme, a Management Committee is hereby constituted for the day to day operation of the One Stop Centre consisting of the following :—

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| 1. Secretary Social Welfare,
Chandigarh Administration | .. | Chairperson |
| 2. Senior Superintendent of Police,
U.T., Chandigarh | .. | Member |
| 3. Member Secretary,
State Legal Services Authority,
Chandigarh | .. | Member |
| 4. Director Social Welfare,
Chandigarh Administration | .. | Member |
| 5. Director, Health Services,
Chandigarh Administration | .. | Member |
| 6. President of Bar Association,
Punjab and Haryana High Court,
Chandigarh | .. | Member |
| 7. Block Development Panchayat Officer,
U.T., Chandigarh | .. | Member |
| 8. Company Secretary,
Chandigarh Child and Women
Development Corporation, Chandigarh | .. | Member |
| 9. Programme Officer,
Integrated Child Development Services,
Chandigarh | .. | Member-Convener |
| 10. Programme Manager,
Union Territory, Child Protection Society,
Chandigarh | .. | Member |
| 11. Protection Officer,
Union Territory, Child Protection Society,
Chandigarh | .. | Member |
| 12. Mrs. Manju Bhalla, Panaha,
H. No. 25, Sector 4, Chandigarh | .. | Member |
| 13. Mrs. Neena Singh,
1601, Sector 36-D, Chandigarh | .. | Member |

The function of the Management Committee is as under :—

- Decide the location of the OSC.
- Outsource the activities required for daily functioning of the OSC.
- Select the Implementing Agency (IA), and entrust day-to-day operations of Centres to them as per prescribed norms.
- Make suitable, viable administrative arrangements for running the OSC.
- Approve the proposal for the OSC.
- Select agencies/individuals to provide legal counselling/medical aid/psycho-social counselling at the OSC.
- Coordinate the actions of different stakeholders, agencies and government departments providing services of the OSC.
- Appraise the performance of the OSC.
- Receive the financial accounts provided by the IA.
- Monitor the functioning of the OSC on monthly basis and provide guidance, support and advice to the Centre Administrator towards the effective functioning of OSC.
- Review the physical and financial progress of the OSC on quarterly basis.
- Report on the functioning of the OSC to the State Government through submission of Monthly Progress Report (MPR) and quarterly physical and financial reports. The Utilisation Certificate and quarterly SoE will be submitted on bi-annual basis to the State/U.T.

VIJAY KUMAR DEV,
Adviser to the Administrator,
Chandigarh Administration.